

(ख) समिति की सिफारिशों स्वीकार कर ली गयी हैं। सम्बन्धिता प्राधिकरणों, जिनके नाम हैं, दिल्ली नगर निगम, नई दिल्ली नगर पालिका तथा भूमि एवं विकास कार्यालय, से कहा गया है कि सिफारिशों लागू करने के लिए समुचित उपाय करें।

(ग) जैसे कि समिति ने सिफारिश की है, रिहायशी भूखंडों का किराया गन्दी बस्ती सफाई योजना के निदानों के अनुसार इम्-दादी आधार पर नियत किया जायेगा और बगीर रिहायशी भूखंडों का किराया पूरी लागत के आधार पर।

(घ) दिल्ली नगर निगम के क्षेत्र में लगभग 5,000 तथा नई दिल्ली नगर पालिका के क्षेत्र में लगभग 740.

Deaths due to Cold

232. **Shri P. R. Chakraverti:**
Shri K. N. Tiwary:
Dr. L. M. Singhvi:
Shri Onkar Lal Berwa:
Shri Hukam Chand
 Kachhavaia:
Shri D. N. Tiwary:
Shri Kameshwar Tantis:
Shri Himatsingka:
Shri S. M. Banerjee:
Shri Madhu Limaye:
Shri Kishen Pattnayak:
Shri Paramasivan:
Dr. P. Srinivasan:
Shri Bagri:
Shri Bade:
Shri Yashpal Singh:
Shri Basumatari:
Shri Shiv Charan Gupta:
Shri R. G. Dubey:
Shrimati Vinla Devi:
Shri Vasudevan Nair:
Shri Maheswar Naik:
Shri S. C. Samanta:
Shri Subodh Honsda:
Shri M. L. Dwivedi:
Shri Bhagwat Jha Azad:
Shri P. C. Borooh:
Shri Jeev Singh Siddhanti:
Shri Prakash Vir Shastri:
Shri Ram Harkh Yadav:

Shri P. H. Bheel:
Shri P. K. Deo:
Shri Visuwa Nath Pandey:

Will the Minister of Works, Housing and Urban Development be pleased to state:

(a) the number of deaths from the rigours of winter among the shelterless people, making the use of pavements in Delhi in December, 1965 and January, 1966;

(b) the steps taken to solve the problem of shelterless people and to devise measures to persuade them to sleep in night shelters;

(c) the order, if any, issued by the Delhi Administration making the use of pavements at night during winter, an offence, on the lines indicated by the Union Home Minister; and

(d) the response to the drive launched jointly by the police and the civic authorities to persuade the pavement dwellers not to sleep in the open in winter?

The Minister of Works, Housing and Urban Development (Shri Mohr Chand Khanna): (a) 17.

(b) 22 night shelters, having capacity for 5265 persons are being maintained in Delhi. Parties of the Municipal staff and Police also went round the city during the cold nights to persuade the pavement dwellers to move to the night shelters.

(c) No order has been issued as this is not free from legal difficulties.

(d) Average attendance in the night shelters rose from 1009 in November 1965 to 2336 in December 1965 and 3,030 in January, 1966.

Power Supply to Delhi from Bhakra

233. **Shri P. R. Chakraverti:**
Shri K. N. Tiwary:
Shri Yashpal Singh:
Shri Bagri:
Shri Kishen Pattnayak:

Shri Vishram Prasad:
 Dr. Ram Manohar Lohia:
 Shri Ram Sewak Yadav:
 Shri Utiya:
 Shri D. N. Tiwary:
 Shri Bhagwat Jha Azad:
 Shri S. C. Samanta:
 Shri Subodh Hansda:
 Shri Basumatari:
 Shri J. B. S. Bist:
 Shri Dharmalingam:
 Shri Shiv Charan Gupta:

Will the Minister of Irrigation and Power be pleased to state:

(a) whether the Punjab State Electricity Board has informed the Delhi Electric Supply Undertaking in December, 1965 that Punjab power supply might be cut by 5,000 kw. a day because of the power crisis at Bhakra;

(b) whether the DESU has sought the intervention of the Union Ministry in the matter on the ground that it would not be possible to manage with the restricted power supply, if so, with what result;

(c) its impact on the industries in Delhi; and

(d) how far the DESU has taken steps to enforce austerity in the street lighting and illumination at weddings?

The Minister of Irrigation and Power (Shri Fakhruddin Ahmed):
 (a) Yes, Sir.

(b) Yes, Sir. The matter was discussed with all the concerned parties and a cut to the extent of 3000 kw was accepted. However a further cut of 12000 kws. has been suggested by the Punjab Government; and the matter is under the consideration of the Government of India.

(c) There has been no cut in power supply so far as industries are concerned.

(d) Temporary connections for marriages have been restricted to 2 KW only and the sanction of new connections has been greatly curtailed. Street lights have been maintained so far as usual.

Dearness Allowance to Central Government Employees

284. Shri P. R. Chakraverti:
 Shri K. N. Tiwary:
 Shri S. M. Banerjee:
 Dr. Ram Manohar Lohia:
 Shri Bagri:
 Shri P. C. Borooah:
 Shri Subodh Hansda:
 Shri S. C. Samanta:
 Shri Bhagwat Jha Azad:
 Shri M. L. Dwivedi:
 Shri Yashpal Singh:
 Shri Madhu Limaye:
 Shri Hukam Chand
Kachhavaia:
 Shri Shinkre:
 Shri Buta Singh:
 Shri Gulshan:
 Shri R. S. Pandey:
 Shri Lahtan Chaudhry:
 Dr. Ranen Sen:
 Shri Dinen Bhattacharya:
 Shri Basappa:
 Shri Sezhiyan:
 Dr. L. M. Singhvi:
 Shri Dharmalingam:
 Shri Prakash Vir Shastri:
 Shri Ram Harkh Yadav:

Will the Minister of Finance be pleased to state:

(a) whether Government have recently revised the Dearness Allowances of the Central Government employees in view of the rise of the cost of living index beyond 165 mark;

(b) whether it is a fact that some State Chief Ministers have represented to the Central Government in this respect and have sought assistance from the Centre for giving additional Dearness Allowance to employees in their States; and

(c) if so, Government's reaction thereto?

The Minister of Finance (Shri Sachindra Chaudhuri): (a) Yes, Sir.

(b) Yes, some State Chief Ministers have had discussions with the Central